NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

257/2016

PETITION NUMBER

: TCP/348/ (IB)/2017

NAME OF THE PETITIONER(S)

: GORANTLA GEOSYNTHETICS PVT LTD

NAME OF THE RESPONDENT(S)

: TAMIL NADU INDUSTRIAL EXPLOSIVES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S.VISWANATHAN
, M.A. ABDUL WAHAB

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the respondent is settling the matter with the other side and prayed time for reporting the final outcome of the same. Considering the request and the submissions, time extended at request. Put up on 11.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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